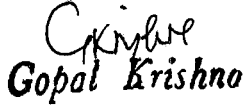


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>Approved</u> 9-11-93	OA 474/93 3-11-93 Sh. R.N. Mathur, counsel for the applicant. None for the respondents. The learned counsel for the applicant does not press this OA. It is, therefore, dismissed as not pressed, with no order as to costs.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Jud.) Copy sent to the app. & resp. 1 app. & resp. 2 on vide <u>3628</u> on <u>8-12-93</u> }